

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 22.01.2018.

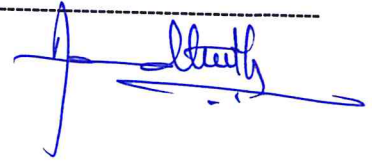
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 131/13	TP 295/16	For filing ROC report	621A	Simha Mfg. Co. Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. **Anandteerth Hipparagi**  
D.C.S. 8147588559

Petitioner



**ORDER**

PCS for Petitioner Company is present. Smt. MR Sinchana, Standing Counsel for ROC & RD is also present. She reported that ROC requires petition copy and annexures thereto from the Petitioner Company. Therefore PCS for Petitioner is directed to serve a copy of the petition, annexures and whatever documents required by the ROC. This paper publication to be served on ROC directly and file proof of service. List it on 06.02.2018.

  
Member (T)

  
Member (J)